

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 153 of 2015

Dated : 7th September, 2017

In the matter of:

Damodar Valley Corporation

Vs.

Central Electricity Regulatory Commission & Ors.

... Appellant(s)

... Respondent(s)

ORDER

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today. Hence, the matter is listed for hearing on **09.11.2017**.

PPS/Court Master

SS